

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 290 OF 2017 &
IA NOS. 519 OF 2017**

Dated: 13th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

DNH Power Distribution Company Ltd. ...Appellant(s)

Vs.

EMCO Energy Limited & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Rhea Luthra
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee
Mr. Yashaswi Kant for R-1

Mr. M.G. Ramachandran
Ms. Poorva Saigal for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **05.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**